

**Reminder**

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**

**Ph: 23753942 Fax-23753923**

Ref: Petition No. 281/2009

Date: 19.10.2011

To

Executive Director (Commercial),  
NTPC Ltd, NTPC Bhawan,  
Core-7, Scope Complex 7,  
Institutional area, Lodhi Road,  
New Delhi-110003

Subject: Petition No: 281/2009-Approval of tariff of Rajiv Gandhi Combined Cycle Power Project, Kayamkulam Stage-I (359.58 MW) for the period from 01.04.2009 to 31.03.2014.

Ref: CERC letter dated 10.08.2011

Sir,

With reference to this office letter dated 10.8.2011 wherein you were directed to submit information on affidavit, as regards the reconciliation of gross block and liabilities, by 25.8.2011.No information has been filed till date.

I am directed to request you to file the same on or before 28.10.2011, failing which the petition will be decided in its absence.

Yours Sincerely,

Sd/-  
(Ritu Randeva)  
Asstt. Chief (Legal)

